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Title: Need to take steps for appointing teachers in Farakka Barrage Project High School (Central School) in Murshidabad district, Farakka.

SHRI MD. BADARUDDOZA KHAN (MURSHIDABAD): Hon. Deputy-Speaker, Sir, I will take only thirty seconds.

I rise to draw the attention of the Minister of Water Resources through you, Sir, that there is a central school named Farakka Barrage Project High School in Murshidabad District under NTPC, Farakka, which is now on the verge of closure due to lack of teachers. So far as I know, from 1979, teachers appointment policy in such a school is not finally prepared. For a long period, no teachers are appointed in this school. A few years ago, some 10 teachers were appointed on contractual basis. Now, the contract period was over on 31st December, 2014. For this reason, the present authority has decided not to admit students in Class-I and in Class-XI. Obviously, the school will be closed down totally after a few years. Then, what will be the fate of the students? In spite of the RTE Act, 2009, people of these areas will be deprived of elementary education due to the negligence of Water Resources Ministry.

Hence, I request the Ministry concerned to look into the matter to solve the problem of teacher appointment as early as possible.